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### IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 525/2023

SUN PHARMACEUTICAL INDUSTRIES LTD & ANR.

..... Plaintiff

Through: Mr. Sachin Gupta & Manan

Mondal, Advs. (thr.VC)(M:

9811180270)

versus

#### NUKIND HEALTHCARE PLTD & ORS.

..... Defendant

Through: Ms. Shruti Upparapalli, Adv.

for D-1: Mr. Rahul Kumar,

Adv. for D-3,7&8

Ms. Yashka Gupta, Adv.for D-2,5&6( M.8079075367)

#### **CORAM:**

# SIDHARTH MATHUR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 03.11.2023

**%** 

The stenographer is on leave today.

The defendant no.1 has entered appearance today, through counsel.

The Defendants no. 2, 5 & 6 have also entered appearance today, through their common counsel.

The Defendants no. 3, 7 & 8 have also entered appearance today, through their common counsel.

None has appeared for defendant 4, despite its service dated 16.09.2023.

The defendants may now file their written statements in due course, whereafter the replications be filed.

List the matter for completion of pleadings on 15.01.2023.

## SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

**NOVEMBER 3, 2023** 

Click here to check corrigendum, if any